GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA STARRED QUESTION NO. 5

ANSWERED ON 21.07.2025

PRADHAN MANTRI AWAS YOJANA HOUSING TARGETS

*5. SHRI BABUBHAI JESANGBHAI DESAI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether State of Gujarat aims to become the first State in achieving 100 per cent Pradhan Mantri Awas Yojana housing targets;
- (b) whether new surveys have increased the number of beneficiaries from 10 to 30 lakh;
- (c) if so, whether urban permissions are being expedited; and
- (d) the timeline set for awarding final allotments?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI MANOHAR LAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 5 FOR 21.07.2025 REGARDING PRADHAN MANTRI AWAS YOJANA HOUSING TARGETS.

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. Based on the project proposal submitted by States/Union Territories (UTs), a total of 112.16 lakh houses have been sanctioned under PMAY-U by the Ministry. Out of which 93.60 lakh are completed/delivered to the beneficiaries across the country, as on 14.07.2025. A total of 9,72,842 houses has been sanctioned for State of Gujarat under PMAY-U, against which, 9,41,419 houses are completed. Thus, the completion percentage stands at 97%.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

As per the Scheme Guidelines of PMAY-U 2.0, States/UTs are conducting demand survey in their respective jurisdiction and validate the beneficiaries to ascertain eligibility which is a continuous process. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand. Based on the demand survey, selection of beneficiaries, preparation of project proposals, construction of houses and allotment to the beneficiaries are done by States/UTs.

So far, based on the application received on the portal, verification done by States/UTs/Urban Local Bodies (ULBs) and proposals received from the State/UT, a total of 7.09 lakh houses have been sanctioned by the Ministry, including 21,035 houses in Gujarat. The States/UTs including Gujarat are conducting verification of the online demand received from beneficiaries for further sanctioning of proposals from the Ministry.
